उनमें एक गर्भवती है । अतः उसने निदेश दिया कि उसे अरविन हस्पताल भेजा जाय । किन्तु इस महिला के पति ने एक बयान में कहा कि वह अपनी पत्नी की डाक्टरी परीक्षा कराना नहीं चाहता तथा यह महिला डाक्टरी परीक्षा के लिए नहीं आई ।

4-2-1968 को इस महिला ने अपने आप को अरविन हस्पताल में भर्ती करा लिया । उसने हस्पताल के अधिकारियों को उक्त घटना का कोई हवाला नहीं दिया । उसे बाद में हस्पताल में गर्भपात हो गया । झगड़े के संबंध में दर्ज किया गया मामला न्यायालय में है ।

Demand for Separate Bundelkhand State

10326. SHRI S. C. SAMANTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Minister of State in the Ministry of Home Affairs issued a statement to the Press and called the demand, for the creation of separate Bundelkhand State within the Indian Union, in a Conference of representatives of twentyfive Districts of Madhya Pradesh and U. P. held at Saugar on the 24th and 25th Fabruary, as illegitimate and by irresponsible people ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) I had made a statement in a Press Conference that the demand for the creation of a separate State of Bundelkhand was irresponsible and should not be made in national interest. I did not call this demand illegitimate.

(b) Government consider that such a demand has no justification.

गोहाटी में सैनिक कर्मचारियों पर हमला

10327. **श्री मधु लिमये :** क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके मंत्रालय को इस आशय की सूचना मिली है कि कुछ दिन पहले गोहाटी (आसाम) में कुछ सैनिक कर्मचारियों पर लोगों की भीड़ ने हमला किया था ;

(ख) क्या यह सच है कि आसाम पुलिस ने उन्हें इस हमले से बचाने की कोई कोशिश नहीं की थी ;

(ग) क्या इस बारे में सेना को पुनः आश्वस्त करने के लिए केन्द्रीय सरकार ने आसाम सरकार से कोई लिखित या मौखिक स्पष्टीकरण मांगा है ; और

(घ) इस बारे में आसाम सरकार की क्या प्रतिक्रिया है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) 27 मार्च, 1968 को गोहाटी में एक घटना के संबंध में एक सरकार को सूचना प्राप्त हुई है जिसमें सेना के ट्रक के ड्राइवर पर हमला किया गया था ।

(ख) जैसे ही सूचना प्राप्त हुई थी, डिप्टी कमीश्नर स्वयं बताते हैं, घटनास्थल पर गए थे और स्थिति को काबू में किया था ।

(ग) और (घ) . केन्द्रीय सरकार और राज्य सरकार ने संबंधित हालातों का पुनरीक्षण किया है और इससे सहमत है कि जहां व्यक्ति दोष करते पाये जाए उनसे उचित रूप से निपटना चाहिए, वहां सेना कर्मचारियों और सिविल अधिकारियों के बीच पूर्ण सहमति और सहयोग होना चाहिए ।

Central Road Research Institute

10328. SHRI C. DASS :
SHRI SRADHAKAR SUPAKAR :

Will the Minister of EDUCATION be pleased to state :

(a) whether the Director of Central Road Research Institute under the Council of Scientific and Industrial Research has been continuing to hold his present post long after the period of his superannuation ; and

(b) whether he has no post-graduate research degree to his credit ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) Retirement age of Scientists in the CSIR is 60 which can be extended upto 63 years on yearly basis and upto 65 years in exceptionally outstanding cases.

He was appointed with effect from 16th February 1955 on "Foreign service terms" from the Government of Punjab. On being retired from the Government of Punjab on 20th August, 1960, on attaining the age of 55 years, he was re-employed by the CSIR from that date and granted extension of service upto 19th August, 1968, the date on which he would be completing 63 years of age.

(b) He qualified as a Civil Engineer from the Thomason Engineering College, Roorkee, in 1927. He is M.I.C.E. (England) M.I.E. (India) and F.N.I. (India). A copy of his curriculum vitae is laid on the Table of the House. [*Placed in Library. See* No. LT—1292/68].

Stenographers

10329. SHRI M. L. SONDHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the steps Government are taking to fill up the posts of Stenographers reserved for the Scheduled Castes and Scheduled Tribes which are lying vacant ;

(b) the percentage of Scheduled Castes and Scheduled Tribes stenographers to be recruited through the Union Public Service Commission ;

(c) the reasons for not filling up these posts for the last five years ; and

(d) whether Government propose to hold a special examination for these Stenographers through Union Public Service Commission for filling up the vacant posts ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). In accordance with existing instructions, a reservation of $12\frac{1}{2}\%$ of vacancies for Scheduled Caste and 5% for Scheduled Tribes candidates is made while recruiting Stenographers through the Union Public Service Commission. The reserved vacancies are also carried forward for two subsequent recruitment years, subject to the condition that the total reservation for such candidates in a particular year does not exceed 45% of the total number of vacancies filled in that year. The U.P.S.C. recommend such of the Scheduled Caste/ Scheduled Tribe candidates as are considered by them to be suitable for selection on the results of the Stenographers' Examination, with due regard to the maintenance of efficiency of administration, against the vacancies reserved for them, irrespective of their ranks in the order of merit. Thus, a relaxed standard is applied in their case.

(c) Non-availability of sufficient number of candidates satisfying even the relaxed standard.

(d) No such proposal is under consideration at present.

गांवों में खेलों को प्रोत्साहन

10330. **श्री प्रो० प्र० त्यागी** : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) देहाती क्षेत्रों में रहने वाले स्वस्थ नवयुवक और युवतियों को राष्ट्रीय और अन्तर्राष्ट्रीय क्षेत्रों में भाग लेने के लिये प्रोत्साहन करने के हेतु सरकार ने क्या कार्यवाही की है ;

(ख) क्या सरकार ने देहातों में भी खेल के मैदानों का विकास करने की कोई योजना बनाई है ; और

(ग) यदि हां, तो इस काम के कब तक आरम्भ होने की सम्भावना है ?

शिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद) : (क) ग्रामीण क्षेत्रों के युवक और महिलाएं जिला और राज्य स्तरों की खेल-कूद प्रतियोगिताओं में भाग ले सकते हैं और उन प्रतियोगिताओं में उनके प्रदर्शन के आधार पर उनके राष्ट्रीय प्रतियोगिताओं में भाग लेने के प्रश्न पर विचार किया जाता है। अन्तराष्ट्रीय प्रतियोगिताओं में भाग लेने के लिए चुनाव राष्ट्रीय प्रतियोगिताओं में प्रदर्शन के आधार पर किया जाता है।